

**Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 7<sup>th</sup> May, 1997 and re-iterated on 8th July, 2008.**

A. Name of Judge: Ajit Prakash Shah

**1. Real Estate (immovable property)**

1.1 Real Estate (immovable property) of the Judge

<b>S.No.</b>	<b>Description</b>	<b>Remarks</b>
1.	Flat in Samata, Gen. J. Bhosale Marg, Mumbai  50% share is owned by myself and remaining 50% is owned as Karta Ajit P Shah HUF. (The HUF constitutes of self, wife and son)	A flat jointly owned by myself and Ajit P Shah (HUF) at Sunita Bldg., Cuffe Parade, Mumbai – 400 005 admeasuring about 1200 sq. ft. purchased in the year 1977 was sold in the year 2007. The sale deed dated 21.9.2007 was registered the same day. The sale price was Rs.3,77,50,000/-. Further, according to my parents' wish, flat in Samata Bldg. admeasuring 1000 sq. ft. owned by my father Justice Shri P.S. Shah (Retd.) was jointly purchased by myself and HUF under a registered sale deed dated 7.1.2008 for a sum of Rs.2,52,00,000/- (including registration and other expenses) so that my father could distribute the consideration between my siblings (two brothers and a sister). My parents would continue to live in Samata flat for their lifetime.

2.	Office premises: 319, Maker Ch. V. Society, Nariman Point, Mumbai – 400 021	Purchased in the year 1990 while practising as a lawyer at High Court of Bombay. Currently the office is on lease.
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## 1.2 Real Estate (immovable property) of the Judge's Spouse

S.No.	Description	Remarks
1.	Nil	Nil

## 1.3 Real Estate (immovable property) of the Judge's dependant son

S.No.	Description	Remarks
1.	Nil	Nil

## 2. Investments

### 2.1 Investments of the Judge

#### 2.1.1 Shares

S.No.	Description	Number	Remarks
1.	Nil	Nil	Nil

#### 2.1.2 Mutual Funds

S.No.	Description	Number	Remarks
1.	Rs.5,00,000/- (rupees five lacs) in UTI Mutual Funds	29,052 units	

#### 2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	<b>In the name of Ajit Prakash Shah</b> REC-54 EC Capital Gains Tax Exemption Bonds	Rs.50,00,000/- (rupees fifty lacs)	Bonds in REC were purchased by myself and HUF from the remainder of sale consideration of the flat, after purchasing the flat at Samata.
2.	<b>In the name of Ajit P Shah HUF</b> REC-54 EC Capital Gains Tax Exemption Bonds	Rs.50,00,000/- (rupees fifty lacs)	
3.	<b>In the name of Ajit Prakash Shah</b> Savings accounts	Rs.1,99,000/- (rupees one lac and ninety nine thousand)	

4.	<b>In the name of Ajit P Shah HUF</b> Savings account	Rs.2,55,969/- (rupees two lacs fifty five thousand nine hundred and sixty nine)	
5.	<b>In the name of Ajit Prakash Shah</b> PPF	Rs.2,52,613/- (rupees two lacs fifty two thousand six hundred and thirteen)	
6.	<b>In the name of Ajit P Shah HUF</b> PPF	Rs.19,73,601/- (rupees nineteen lacs seventy three thousand six hundred and one)	
7.	GPF	Rs.24,50,000/- (rupees twenty four lacs and fifty thousand) (including Rs.6,34,894/- (rupees six lacs thirty four thousand eight hundred and ninety four) deposited out of the arrears of 6 <sup>th</sup> Pay Commission)	
8.	Insurance policies	LIC policy – 2 policies worth Rs.50,000/- each, maturity in 2010  LIC – 1 policy – sum assured is Rs.4,00,000/-, maturity in 2013	

## 2.2 Investments of the Judge's Spouse

### 2.2.1 Shares

S.No.	Description	Number	Remarks
1.	Era Infra Eng. Aban Offshore Madhucon Proj. Praj Industries Sail State Bank of India 3i Infotech	150 10 210 205 75 10 260	Total market value: Rs.1,75,572/- (rupees one lac seventy five thousand five hundred and seventy two)

### 2.2.2 Mutual Funds

S.No.	Description	Number	Remarks
1.	Rs.24,000/- (rupees twenty four thousand) in UTI Mutual Fund	1297 units	

### 2.2.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	Fixed deposits	Rs.5,00,000/- (rupees five lacs)	
2.	Savings account	Rs.2,92,722/-(rupees two lacs ninety two thousand seven hundred and twenty two)	
3.	PPF	Rs.3,84,453/- (rupees three lacs eighty four thousand four hundred and fifty three)	

## 2.3 Investments of the Judge's dependant son

### 2.3.1 Shares

S.No.	Description	Number	Remarks
	Nil	Nil	Nil

### 2.3.2 Mutual Funds

S.No.	Description	Number	Remarks
	Nil	Nil	Nil

### 2.3.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
	Nil	Nil	Nil

Signature of the Judge: \_\_\_\_\_

Date: 30<sup>th</sup> January, 2010